

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3737

ANSWERED ON:17.08.2010

IRREGULARITIES IN BIDDING OF NHAI PROJECTS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) Whether any Central agency has sought permission to probe irregularities in the bidding of National Highways Authority of India on alleged favouritism shown towards certain companies for construction projects in Madhya Pradesh and Maharashtra;
- (b) If so, the steps taken in this regard and the details of such companies;
- (c) whether the Government has granted the necessary permission in this regard;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of NHAI projects awarded to such companies during each of the last three years, State-wise and project-wise alongwith the total cost of each project?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS(SHRI KAMAL NATH)

- (a) to (e) The matter is being enquired into.